Court-II

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

T.P. No. 91/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th April, 2017, 10.30 A.M

Name of the Company		Sharwasthi Agrotech Pvt.Ltd.		
Under Section		433,434		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

## ORDER

None responded.

Petitioner is directed to file two additional copies of the petition.

List the matter on 12/05/2017.

(S. Vijayaraghavan) Member (T) (Vijai Pratap Singh) Member (J)